	Contested Commercial Cases disposed during the Month: September, 2025														
S1. No.	Court	District	Court Room	Case Type	Case Number	Date of registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days taken for disposal	whethe Pre- Institution Mediation took place	Nature of Disposal	Date of Execution of Decree	Number of days for execution of Decree from Date of decision
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Nil												
2	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	56/2024	06-06-2023	Lalita Devi Sureka Vs Union of India	Debarati Nandan	8910257482	22-09-2025	839 days	NIL	Sec 9 application Stand disposed of as a limited measure of interim protection	Nil	Nil
3	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Case (Com)	8/2024	28-04-2023	Mahesh Kumar Sureka Vs Chandu Lal Patel and 5 Others	Raju Rabi Das	9332216165	23-09-2025	879 days	NIL	disposed of as withdrawn by the plaintiff/petitioner	Nil	Nil
4	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	TS (Com)	62/2024	28-04-2023	Mahesh Kumar Sureka Vs Chandu Lal Patel and 5 Others	Raju Rabi Das	9332216165	23-09-2025	879 days	NIL	disposed of as withdrawn by the plaintiff/petitioner	Nil	Nil
5	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	TS (Com)	12/2025	23-05-2025	Sandree Home Services Private Limited Vs Sushree Das Dutta and Others	AAKASH MUKHERJEE	9903566220	25-09-2025	125 days	NIL	The suit be and the same is decreed on compromise.	Nil	Nil
6	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	13/2025	07-04-2025	Bhatpara Mucipality Vs Maa Madhuri Enterprise	Madhuri mistry	6291631103	25-09-2025	171 days	NIL	Sec 9 application Stand disposed of without going into the facts or merits of the case	Nil	Nil
7	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	NIL												
8	Commercial court at Siliguri	Darjeeling "Jalpaiguri, Coochbeher, Alipur duar, North & South Dinajpur, Kalimpong, Maldah	Report not submitted due to unavalibity of CIS												
	1	1					Tota	al: 5 Cases							